


DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

06/12/16

अपर मुख्य न्यायिक मजिस्ट्रेट

In the Court of... कोर्ट नं-2 गाजियाबाद

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1.	4173/15	सो — श्री-एच कुमार	MU Act.	विजयनगर	100=00	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2.	4186/15	4 — अमर सिंह	4	4	100=00	
3.	4185/15	4 — साबिर	4	इ-हापुरा	100=00	
4.	4184/16	4 — साधव	4	लोक रोड	100=00	
5.	4053/16	4 — श्री. अशोक	4	बेहनी जीत	100=00	
6.	4143/15	4 — नवल	4	4	100=00	
निस्तारित वाद		—		NIL		


 अपर मुख्य न्यायिक मजिस्ट्रेट
 कोर्ट नं-2 गाजियाबाद
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FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

In the Court of.....

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
01 3863/14	श्रीमती	M.V.A.D	S.P.T	100/-	The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip (The details of the Scheme and Challan forms are available on this website)
02 3028/14	श्रीमती			150/-	
03 3035/14	श्रीमती			100/-	
04 4329/14	श्रीमती			150/-	
05 4136/14	श्रीमती			100/-	
06 3494/14	श्रीमती			150/-	
07 4134/15	श्रीमती			100/-	
08 4148/15	श्रीमती			100/-	
09 3514/15	श्रीमती			100/-	

Naran
अपर मुख्य न्यायिक माजिस्ट्रेट
कोर्ट संख्या-4, गाजियाबाद
6-12-16

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

नियत बाह

In the Court of..... A.C.J.M-5 GZR..... Date - 06/12/16

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
1	S105/16	सं / यक्ष्मा	MV Act	दिक स्टेशन डंग्राम	100/-	The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
2	4454/16	सं / शरण	"	"	100/-	
3	4466/16	सं / शिव शम्भर मिश्रा	"	"	100/-	
4	S231/16	सं / अमरनाथ शर्मा	"	"	100/-	
5	S266/16	सं / चारुशर	"	सिं डीट	100/-	
6	S273/16	सं / जयराज सिंह	"	सिं नगर	100/-	
7	S286/16	सं / कर्नल सिंह	"	अक्षरी	100/-	
8	S295/16	सं / उभात शर्मा	"	बिजय नगर	100/-	
		<u>निरस्तरीय बाह - NIL</u>				

Prepared by - [Signature]

[Signature]

A.C.J.M-05